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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 94 OF 2006

Applicant(s) Uma, Ram, Suman Respondent(s) U & S

Advocate for Applicant(s) Mr. Rajesh Shah Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

27/4/2006

Mr. Rajesh Shah Dtn. Counsel for the Applicant.

Register put up in Court for

admission on 27/4/2006, as per notifiable Court Slip


REGISTRAR
C.A.T. JODHPUR

27/04/06

Mr. Rajesh Shah, Counsel for applicant.

List the case on 01-05-2006 for admission, before the another Bench which consists of other than Mr. J. K. Kaushik, Judl. Member.


J. K. KAUSHIK
Judl. Member

01/05/2006

Mr. Rajesh Shah - Counsel for applicant.

Concerned Bench not formed. List the case for admission on 2/5/06.

By Order


COURT OFFICER